

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1072
TO BE ANSWERED ON 12TH DECEMBER 2023**

ACTION TO CONTROL THE CONSUMPTION OF TOBACCO

1072. SHRI BHUBANESWAR KALITA:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government is planning to take any action to control the consumption of tobacco as the consumption of tobacco is a leading cause of cancer,
- (b) whether Government is taking any action to curtail the increased consumption of tobacco in forms of cigarettes, bidis and chewing tobacco among children and youth, and
- (c) if so, the details of steps taken by the Government?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(PROF. S.P. SINGH BAGHEL)**

(a) to (c): Tobacco use is the major risk factor for noncommunicable diseases such as cardiovascular and respiratory diseases, cancer and stroke. The government has taken various steps to control the consumption of tobacco among children and youth. The major steps for regulating consumption of tobacco use are as under;

- A comprehensive legislation, namely the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 (COTPA 2003) has been enacted to regulate the use of tobacco products and to discourage the use of tobacco, with a view to improve public health in general as enshrined in Article 47 of the Constitution. The provisions under COTPA, 2003 and the Rules made thereunder prohibit smoking in public places; ban on sale of tobacco products to and by minors, sale of tobacco products within a radius of 100 yards of educational institutions; prohibition on direct and indirect advertising of tobacco products and mandatory display of specified health warnings on all tobacco product packs.

- The Government also launched National Tobacco Control Programme (NTCP) in 2007- 08 to discourage the use of tobacco; create awareness about the harmful effects of tobacco consumption through regular and sustained public awareness campaigns; National Tobacco Quitline to provide tobacco cessation services to reach out to tobacco users who are willing to quit tobacco use.
- The Ministry has also issued the “**Guidelines for Tobacco Free Educational Institution**” to all States/Union Territories for effective implementation of Section-6 of COTPA, 2003.
- Ministry of Health & Family Welfare launched a 60 days **Tobacco Free Youth Campaign** on the World No Tobacco Day on 31st May, 2023. The campaign was successfully implemented from 31st May to 31st July, 2023 by all States and UTs to create intensive mass awareness on harmful effects of tobacco use, particularly amongst the youth and rural communities.
- The Government has also enacted “**The Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and Advertisement) Act, 2019**” on 5th December, 2019 to protect the youth from getting addicted to nicotine.
